NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 35/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: Mr. Prateek Kumar

V/s.

M/s. Synergyone Infrastructure & Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111-111A of the Companies Act 1956 and 58, 59 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

ORDER Company Appeal No.35/58,59/NCLT/MB/MAH/2014

None present. List this matter on 6.2.2018.



V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)